Annexure-9 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021

Name of the corporate debtor: M/s. Precision Realty Developers Private Limited; Date of commencement of CIRP: 20.10.2023 (order received on 25.10.2023)

NCLT order C. P. (I.B) No. 163 of 2023 dated 20.10.2023 (order received on 25.10.2023)

List of creditors as on: 17/11/2023 List of other creditors (Other than financial creditors and operational creditors)

SI.	Name of	Details o	of claim	Details of claim admitted					Amount	Amount of any	Amount of	Amount	Remarks, if any
No.	creditor	Date of	Amount	Amount	Nature of	Amount	Amount covered	Whether	of	mutual dues,	claim not	of claim	
		receipt	claimed	of claim	claim	covered by	by guarantee	related	continge	that may be set-	admitted	under	
		_		admitted		security interest		party?	nt claim	off		verificati	
												on	
NIL													
								•					